

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-327

Appeal No. 265/252/ND/2019

IN THE MATTER OF:

M/s Gwalco Pvt. Ltd.

Vs.

ROC

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 22.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)


PRESENT:


For the Applicant :

For the Respondent :

ORDER

Present matter is not on board. Put up on 25.10.2019,


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)